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नीकी शिक्षा की अखिल भारतीय परिषद की मिली-जली कमेटी बनाने की जो सिफारिश की थी, क्या उस कमेटी का निर्माण हो गया है :

- (ख) यदि हां, तो ग्रब तक इसकी कितनी बैठके हो चकी हैं;
- (ग) क्या उसने सरकार से \_ सिकारिशें की है; ग्रीर
  - (घ) यदि हां, तो े क्या है भ्रौर उन पर किस प्रकार व कब ग्रमल होगा ?

## †[COMMERCE EDUCATION

\*603. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Scientific RESEARCH AND CULTURAL AFFAIRS be pleased to state:

- (a) whether the joint committee of the Inter-University Board, University Grants Commission and All India for Technical Education. Council whose formation was recommended by the All India Council for Technical 'Education for the purpose of improvement of Commerce Education, since been constituted;
- (b) if so, how many meetings have so far been held by it;
- (c) whether it has made anv recommendations to Government; and
- (d) if so, what are they and how and when they will be implemented?]

SCIENTIFIC THE MINISTER OF RESEARCH AND CULTURAL FAIRS (SHRI HUMAYUN KABIR): The Chairman, All India Council for Technical Education, has appointed a Committee for the reorganisation of Commerce Education, which includes representatives of Inter-University Board, University Grants Commission and other organisations concerned.

- (b) The Committee has held meeting on the 14th August, 1958.
- (c) and (d). The Committee has not yet made any recommendations.
  - †[ ] English translation.

वैज्ञानिक सबेवणा तथा सांस्कृतिक कार्य मंत्री (श्री हमायन कबिर): (क) कामर्स एज्केशन के पूनर्गठन के लिए ग्राल इण्डिया काउन्सिल के चेयरमैन ने एक कमेटी नियक्त की है इसमें इण्टर-यनीविसिटी बोर्ड, युनि-वर्सिटी ग्राण्ट्स कमीशन ग्रौर दूसरी सम्बन्धित संस्थाग्रों के प्रतिनिधि है।

- (ख) १४ ग्रगस्त, १६५८ को कमेटी ने एक मीटिंग की थी।
- (ग) स्रोर (घ). कमेटी ने स्रभी कोई सिफारिशें नहीं दी है।

श्रो नवाबसिंह चौहान: किस लिए यह कदम उठाया गया <sup>?</sup>

SHRI HUMAYUN KABIR: reorganisation of Commerce Education.

श्री नवाबसिंह चौहान : कामर्स की एजकेशन में इस समय क्या स्थिति है ? क्या गवर्नमेंट की राय में वह सेटिसफैक्टरी है ?

श्रो हुमायून् कबिर: ग्रगर पूरी तरह सेटिसफैक्टरी होती तब भी कमेटी की दरकार थी। ग्रभी पूरी तरह से सेटिसफैक्टरी नहीं है, इसलिए और भी जरूरी है।

PANDIT S. S. N. TANKHA: May I know if this training is to be practical or theoretical?

SHRI HUMAYUN KABIR: There is a Committee which is going into the question of Commerce Education. Sometimes there have been complaints that the graduates and other students trained in Commerce institutions are not fully utilisable by industry and commerce. So this Committee will go into question.

UNESCO RESEARCH CENTRE ON SOCIAL IMPLICATIONS OF INDUSTRIALISATION

\*604. MOULANA M. FARUQI: the Minister of Education be pleased to state the major researches so far done at the UNESCO Research Centre

‡[] Hindi translation.

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tor Southern Asia on Social Implications of Industrialisation, Calcutta?

THE MINISTER OF EDUCATION (Dr. K. L. Shrimali): A statement is laid on the Table of the House.

## STATEMEN 1

The UNESCO Research Centre Social Implications of Industrialization, Calcutta is engaged at present on the following research projects:

- (i) Social and Cultural Factors affecting Productivity Industrial Labour.
- (ii) Small Scale Industries-their role in the Economy and Social Implications.
- (iii) Rural Electrification Burma.
- (iv) Industrial unrest in Khulna, Pakistan.
- (v) Growth of New Industria: Towns.

مولانا ايم - فاروقي : استَيتَمنت میں کچھ پراجیکٹس آپ نے بتلائے ھیں جن میں کہ ریسرچ ھو رھا ھے -ليكن مين يه پوچهنا چاهتا هون ته ريسرچ كا كيا طريقة ركها گيا هے - كيا باهر سے کچھ پیڈ ریسرچ کرنے والے رکھے گئے ھیں -

†[मौलाना एम० फारूकी: स्टेटभेंट में कुछ प्रोजेक्टम ग्रापने बतनाये हैं, जिनमें रिसर्च हो रहा है। लेकिन मै यह पूछना चाहता हं कि रिसर्च का क्या तीका रखा गया है ? क्या बाहर से, कूछ पेड रिसर्च करने वाले रखे गये है ?]

Dr. K. L. SHRIMALI: might inform the hon. Member that the Centre is administered Director-General of UNESCO, and in accordance with the terms of agreement the UNESCO provides a sum not exceeding 96,500 dollars for meeting the expenditure on international staff and the scientific activities of the centre, and the Government of grant India makes an annual exceeding 35,000 dollars that is 1,66,000 approximately, to cover local costs. The methods which are adopted by the Centre are: collating and interpreting the existing research material and findings of the social sciences; providing documentation to help social scientists to keep in touch with those working in the same or allied fieldsthese are some of the methods which are followed by the Centre.

مولانا ایم - فاروقی: اس میں جو لوگ کام کر رہے ھیں وہ کیا ھندوستان کے هیں یا هندوستان کے باهر کے هیں -

†[मीलाना एव० फारूकी : इसने जें लोग दास कर रहे हैं वे क्या हिन्दुस्तान के है दा हिन्द्स्तान के बाहर के है ?]

DR. K. L. SHRIMALI: The international staff is employed UNESCO. As I said, the Director-General administers the Centre.

مولانا ايم - فاروقي : استيتمنت ٥ "Growth of دیا هے new industries and towns" "industrial unrest ارر ۳ میں "In Khulna in Pakistan نو مير يه يوچهذا جاهتا هون كه اس سلساله میں ریسرے هو رها هے -

†[मौलाना एम० फारूकी : स्टेटमेंट पाच में दिया है 'ग्रोथ आँफ न्य इंडस्ट्रीज एण्ड टाउन्म' श्रौर चार में 'इंडिन्ट्यल अनरेस्ट इन खलना इन पाकिस्तान' तो मैं यह पूछना चाहता हूं कि क्या इस सिलसिले में रिसर्च हो रहा है ?

डा० के० एल० श्रीमाली: जी, हां। जहां जहां हमने बड़ी इंडर ीज शुरू की है, वहां स बात की जांच की जायगी कि उसका समाज पर क्या ग्रसर पड़ता है। इस तरह के कई टाउनशिप है जो किसी इंडस्ट्री की वजह से बनते हैं। सिर्फ जांच यह करना है कि स तरह की इंडस्ट्री से समाज पर किस प्रकार का ग्रसर पडता है।

**डा॰ रघुबीर सिंह**ः इसमें हमारे भारतीय विद्वान भी सहयोग देरे है या नहीं?

**डा० के० एल० श्रीमाली**: पूरी लिस्ट ग्रमी मेरे पास नहीं हैं। लेकिन जैसा मैने ग्राप से निदेन किया कि सारी स्कीम डाय-रेक्टर जनरल ग्राफ यूनेस्को के मातहत ै। मेरा कुछ स्याल है कि कुछ भारतीय भी हैं, लेकिन यह जांच करने के बाद बतला सकता हं। डाइरेक्टर भारतीय हैं।

PASSAGE OF LEGISLATION MAKING SMUGGLING A COGNIZABLE OFFENCE

- \*605. MOULANA M. FARUQI: Will the Minister of Finance be pleased to state:
- (a) whether the Government of India recently asked the State Governments to pass legislation making smuggling a cognizable offence; and
- (b) if so, what are the reasons for making this suggestion?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) No such communication has been made by the Government of India to the State Governments.

(b) Does not arise.

## TRANSFER OF LAND TO THE NAVY BY THE WESTERN RAILWAY

\*606. SHRI M. P. BHARGAVA: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 73 in the Rajya Sahha on the 17th February, 1958 and state whether the land over which the I.N.S. 'Kunjali' is situated at present has since been transferred to the Navy by the Western Railway?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): Yes, Sir,

CENTRAL RECOMMENDATIONS TO PUNJAB GOVERNMENT FOR TRANSLATION OF STATUTORY RULES AND ORDERS IN REGIONAL LANGUAGES

- \*607. SHRI M. VALIULLA: Will the Minister of Home Affairs be pleased to state:
- (a) whether it is a fact that the Government of India have recommended to the Government of Punjab that all statutory rules and orders of general public concern should be translated into regional languages; and
- (b) if so, whether Government have advised the other States also to this effect?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). The Government of India have made no recommendation apart from their Statement on Language, dated 14th July 1958.

SHRI M. VALIULLA: There is a Committee called the Committee on Subordinate Legislation. That is working under the Home Ministry. Has that Committee made a recommendation to the State Government?

SHRI GOVIND BALLABH PANT: The question relates to instructions given to the Government of Punjab, and I do not see how the supplementary is connected with it.

Shri M. Valiulla: What I submitted was, the Committee on Subordinate Legislation is appointed by the Central Government. Has that Committee recommended to the Punjab Government? As it is a Committee working under the Home Ministry, therefore I asked whether the Central Government has recommended to the Punjab Government.

Shri GOVIND BALLABH PANT: We have no information. But the hon. Member says that, and I am not prepared to dispute it.